

Central Administrative Tribunal
Principal Bench: New Delhi

CP No.639/2015 in
OA No.574/2012

New Delhi this the 25th February, 2016

**Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Shri Raj Vir Sharma, Member (J)**

Durga Dutt Saini
Senior Accounts Officer, Group B, Gazetted
DPDO Red Fort, Delhi. Applicant
(By Advocate: None)

Versus

1. Shri Ratan Watal,
Secretary, Ministry of Finance
South Block, New Delhi-110011
2. Mr. G.Mohan Kumar,
Secretary, Ministry of Defence
South Block, New Delhi-110011
3. Mr.S.S.Mohanty
Controller General of Defence Accounts
West Block-V, R.K. Puram,
New Delhi-110066.

(By Advocate: Mr. B.L. Wanchoo)

Respondents

ORDER (ORAL)

Per Sudhir Kumar, Member (A):

Case called. None appears for the petitioner. Learned counsel for the respondents has produced a copy of order dated 11.02.2016 passed by the Delhi High Court in WP(c) No.12196/2015, by which, without expressing any opinion on merits, the order passed by this Tribunal on 20.05.2015 has been set aside, with a direction for this Tribunal to hear the matter afresh, without being influenced by the earlier order.

2. Therefore, the C.P. is closed. Notices issued earlier are discharged.

(Raj Vir Sharma)
Member (J)

(Sudhir Kumar)
Member (A)

/kdr/